

"That Clause 1. Enacting formula and title stand part of the Bill"

The motion was adopted.

Clause 1, Enacting formula and title were added to the Bill.

MR. SPEAKER : The Minister may move that the Bill be passed.

SHRI A.K. SEN : I beg to move :

"That the Bill be passed"

MR. SPEAKER : The question is :

"That the Bill be passed".

The motion was added.

18.12 hrs.

BUSINESS ADVISORY COMMITTEE
Twenty-Seventh Report

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : I beg to present the Twenty-Seventh Report of the Business Advisory Committee.

RE : DISCUSSION UNDER
RULE 193

[English]

MR. SPEAKER : We will now go to Item number 24. Shri P. Kolandaivelu.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K.R. NARAYANAN) : Sir, the ethnic question in Sri Lanka is entering a very delicate and council stage of negotiations. I, therefore request the hon. Members who want to raised this discussion to agree to postponing it to a later and more opportune time.

SHRI P. KOLANDAIVELU (Gobichettipalayam) : It was agreed yesterday. Sir, the hon. Minister was referring to the settlement talks which are going on between the TULF and also the Sri Lankan Government. In view of it, this can be taken up on the last day of the Session.

MR. SPEAKER ; We will see. I think the House agrees to this suggestion. The House stands adjourned till 11.00 A.M. tomorrow.

18.13 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, August 13, 1986 Sravana 22, 1908 (Saka)